

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †1664
ANSWERED ON 29.07.2021**

Review of Maintainance of Stadiums

†1664. SHRIMATI HEMA MALINI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details and the number of stadiums for all types of sports constructed by the Government in the country, State-wise;**
- (b) the details and the number of stadiums out of these which are functioning and are in regular use, State-wise;**
- (c) whether maintenance of the said stadiums and facilities being provided by these are reviewed regularly; and**
- (d) if so, the details thereof?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) ‘Sports’ being a State subject, the responsibility of development and maintenance of sports infrastructure rests with the State/Union Territory Governments. Central Government supplements their effort by bridging the critical gaps. Under the “Utilization and Creation/ Upgradation of Sports Infrastructure” vertical of the Khelo India Scheme, since its inception in 2016, this Ministry has sanctioned 272 sports infrastructure projects of different types across the country, such as synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. The State/UT-wise details of the same are at Annexure.

(b) to (d) This Ministry does not maintain any State-wise data about the number of stadiums constructed/functioning in the country and the details regarding their maintenance and facilities provided.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. †1664 ANSWERED ON 29.07.2021 REGARDING “REVIEW OF MAINTAINANCE OF STADIUMS” ASKED BY SHRIMATI HEMA MALINI, HON’BLE MEMBER OF LOK SABHA

State/UT-wise list of sports infrastructure projects sanctioned under the Khelo India Scheme

S. No.	State/UT	Multipurpose Hall	Athletic Track	Football Field	Hockey Field	Swimming Pool	Others	Total
1.	Andhra Pradesh	4	1	-	1	1	-	7
2.	Arunachal Pradesh	19	1	-	-	-	-	20
3.	Assam	1	2	-	2	-	3	8
4.	Bihar	7	2	-	-	2	-	11
5.	Chhattisgarh	1	1	1	1	-	-	4
6.	Goa	-	-	1	1	-	2	4
7.	Gujarat	1	1	-	1	1	-	4
8.	Haryana	4	2	-	2	-	1	9
9.	Himachal Pradesh	3	1	-	1	-	1	6
10.	Jharkhand	1	-	-	-	-	1	2
11.	Karnataka	8	2	1	1	-	2	14
12.	Kerala	-	4	-	-	-	1	5
13.	Madhya Pradesh	1	3	-	1	2	3	10
14.	Maharashtra	2	-	-	2	1	6	11
15.	Manipur	1	-	3	-	1	3	8
16.	Meghalaya	4	-	2	-	-	-	6
17.	Mizoram	1	1	4	1	-	-	7
18.	Nagaland	3	1	1	-	-	1	6
19.	Odisha	3	-	-	-	1	-	4
20.	Punjab	3	2	-	1	-	2	8
21.	Rajasthan	9	4	-	1	-	26	40
22.	Sikkim	1	-	1	-	-	2	4
23.	Tamil Nadu	-	4	-	-	1	-	5
24.	Telangana	-	4	-	-	1	1	6
25.	Tripura	-	1	2	-	1	-	4
26.	Uttar Pradesh	23	2	-	1	-	4	30
27.	Uttarakhand	2	1	1	1	-	-	5
28.	West Bengal	-	-	-	-	-	1	1
29.	Andaman and Nicobar Islands	-	-	-	-	1	-	1
30.	Chandigarh	-	-	-	-	-	-	-
31.	Dadra & Nagar Haveli and Daman & Diu	-	-	-	-	-	-	-
32.	Delhi	-	1	-	1	-	7	9
33.	Jammu and Kashmir	1	2	-	2	-	-	5
34.	Ladakh	-	-	-	-	-	3	3
35.	Lakshadweep	2	-	-	-	-	-	2
36.	Puducherry	-	1	-	-	1	1	3
	Total	105	44	17	21	14	71	272
